

**IN THE HIGH COURT OF BOMBAY AT GOA****STM NO. 1119 OF 2020**

**Ramchandra Govind Mule,  
Rep. of Ravanath VKS Society Ltd.  
V e r s u s**

**..... Petitioners**

**The Returning Officer,  
Office of the Registrar of Co-operative  
Societies, Govt. of Goa & 5 others**

**..... Respondents**

Mr. Dinesh E. Naik, Advocate for the Petitioner.

Mr. Manish Salkar, Government Advocate for Respondent nos.1 and 2.

Mr. G. Panandikar, Advocate for respondent no.3 & 6.

Mr. G. Gaonkar , the fourth respondent in person.

**CORAM: DAMA SESHADRI NAIDU, J.  
DATE: 30th JULY, 2020.**

**ORDER:**

Mr. M. Salkar, the learned Government Advocate appears for the respondent nos.1 and 2. Mr. G. Panandikar, the learned counsel, appears for the respondent nos.3 and 6. The fourth respondent appears in person. Though notice is served, none appears for the fifth respondent.

2. Post the matter along with STM Nos.1120 of 2020 & 1121 of 2020.

**DAMA SESHADRI NAIDU, J.**

**AP/-**